

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

101(ND)14

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.10.2018.**

**NAME OF THE COMPANY: Sh. Jasmohan Singh V/s. M/s. M.S. Koldhold
Industries Ltd. & ors.**

SECTION OF THE COMPANIES ACT: 397-398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Mr. Saurabh Gupta, Advocate

Present for the Respondent: Mr. Abhishek Sharma, Advocate for R-2 & 3

ORDER

The Final report in this case is expected from the Hon'ble Administrator within one month. In view of the same, a request for adjournment is being made on behalf of the petitioner. At his request adjourned to 7th December, 2018


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)